

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3732  
ANSWERED ON:16.12.2011  
FAMILY PLANNING OPERATIONS  
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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) the details of number of family planning operations carried out during each of the last three years and current year in the country, gender-wise and State/UTwise; and

(b) the details of facilities being provided to affected people in case of failure of operation, death or other post operative complications in the person?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): As per the data uploaded by the States / UTs on the Health Management Information System (HMIS) Portal of the Ministry, the number of family planning operations done during the last three years and the current year in the country was as under:

Year    Number

2008-09    4963132

2009-10    4997571

2010-11    5148279

2011-12    1529717

(Up to Sept. 2011)

Provisional figures except 2008-09

Details of the family planning operations conducted during the last three years and current year gender-wise and State / UT-wise are Annexed.

(b): National Family Planning Insurance Scheme has been implementing since 2005 to compensate the sterilization acceptors for failures, complications and deaths and also to provide indemnity insurance cover to doctors as detailed below.

Coverage            Limit

Death following sterilization (inclusive of death during process of sterilization operation) in hospital or within 7 days from the date of discharge from the hospital. Rs. 2 lakh

Death following sterilization within 8-30 days from the date of discharge from the hospital Rs.50,000

Failure of Sterilization Rs 30,000

Cost of treatment in hospital and up to 60 days arising out of complication following Sterilization operation (inclusive of complication during process of sterilization operation) from the date of discharge. Actual not exceeding Rs 25,000

Indemnity Insurance per Doctor / Facility but not more than 4 cases in a year Up to Rs. 2 Lakh per claim